

National Company Law Tribunal

Allahabad Bench

CP NO. 80/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: Galaxy Life Care Services. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of Companies, Act, 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Rejiv K. Sinha	Adv.	Respondent	[Signature]
<u>2.</u>	ABHAY K. DAS	Adv.	Petitioner	[Signature]

CP NO.80/ND/2015

Parties are presented by their respective counsels. Further submissions are heard. Judgment is reserved.

The matter is listed on 23rd November, 2017.

Dated:07.11.2017

[Signature]

H.P. Chaturvedi,
Member (Judicial)

Typed by:
Kavya Prakash Srivastava
(Stenographer)